

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 402- JK (LD) of 2026

DATED:- 14 - 01 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Dated: - 14.01.2026

No:-LAW-OIC/1/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Reyaz Ali Bhat
14.01.26

Annexure to the Government Order No:- 402- JK(LD) of 2026 dated 14.01.2026

S.No	Case No.	Title of case	OIC	Contact No.
1	CP/163/2025 in OA No. 61/263/2024	Subhash Chander V/s Jal Shakti Department	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
2	CM No. 2301/2025 in CCP(S) No. 259/2024 in WP(C) 2002/2023	Bharat Bhushan Gupta V/s Shaleen Kabra & Others	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
3	WP(C) No. 1255/2020	Subha Chak V/s UT of J&K	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
4	CCP(S) 253/2024 in WP(C) No. 2081/2023 CM No. 4822/2023	Jai Siddhi Construction Self Help Group Th Rajeev Kumar V/s Shaleen Kabra & Others	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
5	CPSW No. 03/2019 in SWP No. 2900/2013	Karam Chand & Others V/s Farooq Ahmed Shah & Others	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
6	CCP(S) 373/2024 in WP(C) 1039/2024.	Ram Pal Sharma V/s Shaleen Kabra Commissioner Secretary Jal Shakti Department	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
7	CCP(S) 31/2024 in OWP No. 1370/2018 & IA No. 01/2018	Satish Magotra V/s Shaleen Kabra Commissioner Secretary, Jal Shakti Department	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
8	CCP(S) 375/2024 in WP(C) No. 1068/2024	M/S JRM Construction Th Haresh Manhas V/s Shaleen Kabra Commissione r Secretary, Jal Shakti Department	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
9	CCP (S) No. 09/2025 in OWP No. /2024.	Rajinder Singh V/s UT of J&K TH Secretary Shaleen Kabra I&FC	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076

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10	CCP(S) 27/2025 in OWP 1805/2018 CM 555/2025	Davinder Kumar Sharma Vs Shaleen Kabra	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
11	WP(e) 2932/2025.	UT of Jammu and Kashmir and Ors Jal Shakti Department V/s Subhash Chander	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
12	WP(C) No. 2825/2025	Surinder Mohan Gupta V/s UT of J&K TH Principal Secretary Jal Shakti Department, Jammu and Others.	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
13	CCP(S) No. 10/2025 in OWP No. /2014	Ajay Sharma V/s UT of J&K TH Secretary Shaleen Kabra I&FC Department	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
14	TA No. 436/2022 in SWP No. 2334/2017 MP No. 1/2017	Sahil Chalwania & Ors. V/s State & Others	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076
15	CCP(S) No. 251/2024 in OWP No. 1775/2018.	Puran Chand V/s Shaleen Kabra & Others	Er. Hafizullah Reshi, Executive Engineer, T.C.C Division Jammu (Addl. Charge)	9419168076

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